

Central Administrative Tribunal  
Principal Bench, New Delhi

O.A. No. 3612/2018

This the 15<sup>th</sup> day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**



Sh. Virendra Arora  
Age 57 years  
s/o late Sh. Jagdish Raj  
R/o 33, Kapil Vihar, Pitampura  
Delhi-110034  
Working as Assistant Director in DGHRD  
Under the Central Board of Indirect Taxes & Customs.

...Applicant

(Applicant in person)

**VERSUS**

1. The Union of India  
Through the Secretary  
Department of Revenue, North Block, New Delhi.
2. The Central Board of Indirect Taxes & Customs  
Through the Chairman, CBIC, North Block  
New Delhi.
3. The Secretary  
Department of Personnel and Training  
North Block, New Delhi.



4. Pr. Chief Controller of Accounts  
Central Board Indirect Taxes and Customs  
AGCR Building (1<sup>st</sup> Floor) New Delhi 110009.
5. The Chief Commissioner of Central Excise & CGST  
Delhi Zone, CR Building, IP Estate  
New Delhi 110009.
6. The Directorate General of Human Resource Development  
Through the Director General  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Bhai Veer Singh Marg  
Sahitya Sadan, New Delhi-110001. ...Respondents

(By Advocate: Sh. Rajnish Prasad)

### **ORDER (Oral)**

#### **Justice L. Narasimha Reddy:-**

The applicant sought permission of the Tribunal to withdraw the OA.

2. Permission is accorded. The OA is dismissed as withdrawn.

**( Mohd. Jamshed )**  
Member (A)

**( Justice L. Narasimha Reddy )**  
Chairman

**December 15, 2020**  
/sunil/ns